

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30468/2008

(From the judgement and order dated 01/07/2008 in WP No.
3332/2008 of The HIGH COURT OF CHATTISGARH AT BILASPUR)

SURENDRA KUMAR SHARMA

Petitioner(s)

VERSUS

MAKHAN SINGH

Respondent(s)

(With prayer for interim relief and office report)
(For Final Disposal)

Date: 08/09/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE

HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr. Arun Kumar Beriwal, Adv.
Mr.B.K.Singh, Adv.
Mr.Virender Rawat, Adv.

For Respondent(s) None

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel appearing for the
petitioner.

Verdict reserved.

List for orders on 15th of September, 2009.

(A.D. Sharma)
Court Master(Phoolan Wati Arora)
Court Master